

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KAUSHAL SILK MILLS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor KAUSHAL SILK MILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 22 nd September, 1994
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor U17120MH1994PTC081344
5.	Address of the registered office and principal office (if any) of corporate debtor Jai Hind Estate No. 2A, Dr. A. M. Road, Bhuleshwar, Mumbai 400002
6.	Insolvency commencement date in respect of corporate debtor Date of Order: 22-11-2023 Date of Receipt of Order: 29-11-2023
7.	Estimated date of closure of insolvency resolution process 27 th May, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Bhavesh Manshukhbhai Rathod Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
9.	Address and e-mail of the interim resolution professional, as registered with the Board <i>Registered Address with IBBI:</i> Mr. Bhavesh Manshukhbhai Rathod 12th Floor, 12D, A Wing, CTS No. 165 and 163A, White spring, Rivali Park, Western Express highway, near Metro mall, Magathanc, Borivali (East), Mumbai, Maharashtra ,400066 Email ID: bhavesh76@gmail.com Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
10.	Address and e-mail to be used for correspondence with the interim resolution professional <i>For Communication</i> Mr. Bhavesh Manshukhbhai Rathod Office No. 515, 5 th Floor, Dimple Arcade, Near V Mall, Asha Nagar, Behind Saidham, Thakur Complex, Kandivali East, Mumbai-400101 Email ID: cirp.kaushalsilk@gmail.com



		Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
11.	Last date for submission of claims	13-12-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. The Relevant Forms for the submission of the claims can be downloaded from Web link: https://www.ibbi.gov.in/ b. Details of authorized representatives are available at: Not Applicable

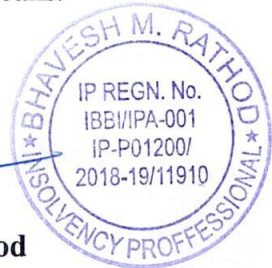
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench I has ordered the commencement of a corporate insolvency resolution process of the KAUSHAL SILK MILLS PRIVATE LIMITED on 22nd November, 2023 and date of receipt of order is 29th November, 2023.

The creditors of KAUSHAL SILK MILLS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 13th December, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01-12-2023
Place: Mumbai



Bhavesh Manshukhbhai Rathod
Interim Resolution Professional

(Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910)
KAUSHAL SILK MILLS PRIVATE LIMITED